

Central Administrative Tribunal, Principal Bench

Original Application No. 3025 of 2001

New Delhi, this the 7th day of November, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. S.A.T. Rizvi, Member (A)

Rattan Singh (Retd. Subedar)
S/o late Shri Roop Chand
R/o RZ 212 'A', Shiv Block Raghu Nagar,
Pankha Road, New Delhi-45

- Applicant

(Appeared in person)

Versus

1. Medical Superintendent ESI Hospital,
Basai Dara Pur, New Delhi-15
2. Director General ESI Corporation, Panch Deep Bhawan
Kotla Road, New Delhi-2
3. Medical Superintendent, Sir Ganga Ram Hospital
Rajinder Nagar, New Delhi-6

- Respondents

O R D E R (ORAL)

By Justice Ashok Agarwal, Chairman

Present OA, we find suffers from the ~~device~~ of multifariousness. Diverse reliefs which are unconnected with each other, have been claimed. Moreover, documents relevant for deciding the claims contained in the OA have also not been filed. Present OA, in the circumstances is rejected in limine, with liberty.


(S.A.T. Rizvi)

Member (A)


(Ashok Agarwal)
Chairman

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